

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/ 809 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Debasish Bhattacharjee,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the th 12 February, 2020.

Sub:- **Headquarter leave permission.**

Ref:- Your letter No. JHD. 1/2020/8/570, dtd. 10.02.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for headquarter leave permission from the evening of 12.02.2020 till the morning of 19.02.2020, has been granted/rejected. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

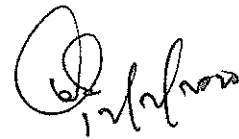
sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2014/ 810 /A, dated 12.2.2020

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

